

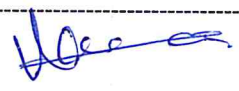
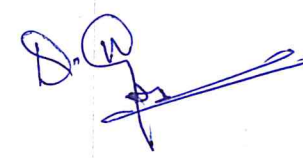

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

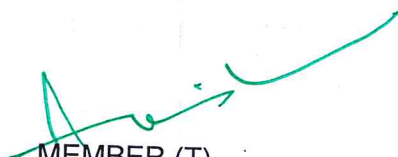
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 06/17 in CP 06/17	-	For hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Vachan. HU 9535649743	Petitioner	
2.	D. NAGESH BABU 9444406525	Respondents 1+2	
3.	A. Subramanian 9242 10 25153	Respondents 1&2	

Counsel for petitioner is present. Counsel for respondents is also present. Heard both the counsels in part. Both the counsels are directed to file their written submissions.

List it on 04.12.2017.


MEMBER (J)


MEMBER (T)